

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 976**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/AGRAHAYANA 1, 1938
(SAKA)**

INTER-CONNECTIVITY OF POLICE STATIONS

976. DR. MANOJ RAJORIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has been implementing a project with the objective of connecting Police Stations all over the country for tracking crime and criminals;

(b) if so, the details thereof; and

(c) the steps taken by the Government for the capacity building of Police Officers for enabling them to effectively and efficiently handle cyber crimes and technology driven frauds?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Yes, Madam. Government is implementing a project in the name of Crime and Criminal Tracking Network and Systems (CCTNS) with the objective of tracking crime and crime related data across the country in a common network eco-system. Out of 15027 Police Stations covered under the CCTNS project, 12844 Police Stations have been integrated to respective State Data Centers (SDCs) and National Data Centre (NDC) and are using the CCTNS application software.

(c): Government of India has taken steps for setting up of 36 cybercrime Training centers in States/UTs to train law enforcement agencies, Police Officers, Public Prosecutors and Judicial Officers. Under the CCTNS project there is a provision of role based training to police personnel including Investigation officers on CCTNS application software.
